

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd.

v.

Govt. of National Capital Territory of Delhi

.... Petitioner/Applicant

.... Respondent

Order Under Section 391-394

Order delivered on 12.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the

ORDER

List the matter for further consideration on 23.09.2021.


Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

12.08.2021
DPK